



भारतीय रिजर्व बैंक

RESERVE BANK OF INDIA

www.rbi.org.in

RBI/2009-10/262

UBD (PCB) BPD Cir No. 34 /16.26.000/2009-10

December 17, 2009

**Chief Executive Officer of
All Primary (urban) Cooperative Banks**

Dear Sir/ Madam

**Banking Regulation Act, 1949 (As Applicable to Co-operative Societies)
Section 24- Investment in Government and other approved securities by
Urban Co-operative Banks (UCBs)**

Please refer to our circulars UBD.BR.Cir.19/16.26.00/2001-02 dated October 22, 2001 and UBD(PCB) CO BPD Cir No:28/16.26.00/2008-09 dated November 26, 2008 on the captioned subject.

2. With a view to disseminating information on the SLR status of a Government security, it has been decided that:

(i) the SLR status of securities issued by the Government of India and the State Governments will be indicated in the Press Release issued by the Reserve Bank of India at the time of issuance of the securities; and

(ii) an updated and current list of the SLR securities will be posted on the Reserve Bank's website (www.rbi.org.in) under the link " Database on Indian Economy".

3. Please acknowledge receipt to the Regional Office concerned.

Yours faithfully,

(A. K. Khound)
Chief General Manager

Urban Banks Department, Central Office, 1 Floor, Garment House, Worli, Mumbai - 400 018
Phone: 022 - 2493 9930 - 49, Fax: 022 - 2497 4030 / 2492 0231,
Email: rbiubd@giasbmol.vsnl.net.in